



\$~25 & 26

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 5152/2010

DELHI JAL BOARDPetitioner

Through: Ms. Sangeeta Bharti, Standing

Counsel with Ms. Manya Sharma,

Advocate.

versus

ASSISTANT COLLECTOR AND ANRRespondents

Through: Mr. Anubhav Gupta, Advocate.

AND

+ W.P.(C) 5926/2011, CM APPL. 11986/2011

MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONERPetitioner

Through: Mr. Vansh Luthra and Ms. Simran

Arora, Advocates.

versus

THE GNCT OF DELHI AND ORSRespondents

Through: Mr. Aditya Hooda, Advocate.

CORAM:

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER 20.03.2025

20.03.2025

At joint request, renotify on 17.07.2025.

MANOJ KUMAR OHRI, J

MARCH 20, 2025

ga